

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.18607 of 2021**

***Sanjiv Joshi***

....

***Petitioner***

Mr. Sukumar Patjoshi, Sr. Advocate &  
Advocate Santosh Kumar Nanda

*-versus-*

***State of Odisha and others***

.... ***Opposite Parties***

Mr. M.S. Sahoo, A.G.A.

**CORAM:**

**SHRI JUSTICE S. K. MISHRA**

**SHRI JUSTICE B. P. ROUSTRAY**

**ORDER**

**02.07.2021**

**Order No.**

- 02.
1. This matter is taken up by video conferencing mode.
  2. We have heard Mr. Sukumar Patjoshi, learned senior counsel appearing on behalf of the Petitioner and Mr. M.S. Sahoo, learned Additional Government Advocate.
  3. Mr. S. K. Nanda, learned counsel for the Petitioner undertakes to remove the defect within two days.
  4. Matter be listed on 6<sup>th</sup> July, 2021 before the assigned Bench.

***(S. K. Mishra)***  
***Judge***

***(B.P. Routray)***  
***Judge***

M.K.Panda